

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 290 OF 2016

Dated: 12th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

Gail (India) Ltd.

Vs.

.... Appellant(s)

Petroleum & Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Yoginder Handoo

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Amit Sanduja for R-1

Ms. Sumiti Yadava
Ms. Lalia Elizabeth Philip
Ms. Telma Raju for R-2

ORDER

Finally, two weeks' time is granted to file reply affidavit by Respondent No. 2 with advance copy to the other side.

List the matter for further hearing on **4-12-2018**.

**(B. N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

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